

श्री राजीव रंजन - 1

Declaration of Assets and Liabilities

Year 2022-23

1. LAKHAN LAL VERMA

son/daughter/wife of SITARAM PRASAD

aged 40 years, belonging to BIHAR VIDHAN SABHA SACHIVALAYA

service and presently working as ORDER PAPER DISTRIBUTOR (Bihar Vidhan Sabha)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

URMILA KUMAR ANUPAM VERMA ANAMIKA NIRUPAM						
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-	5000	1000	1000	5000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BANK AC-254871 PNB AC-410677 RS	SBI AC-94049 PNB AC-25-510001 MEIB GAYA-258491	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD 50g 2.29 LAL	GOLD 110g 503800RS SILVER 550g 33300RS	GOLD 258m 114500RS	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	PRATAP UR JHARKH AND 2.9 ACRES RS-10 Lacs	PRATAP PUR JHARKH 1.0 ACRES RS-5 Lacs	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	SHERHA TI GAYA 21 DIS 21 Lacs RS	SHERHA TI GAYA 6.5 DIS 19 Lacs RS	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NARAYAN PUR GAYA RS-10 Lacs	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASDPV2033M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110073863420

Gender :- M (M/F)

Date of Birth :- 04/03/1983 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA SECLT, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: LAKHAN LAL VERMA

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 06/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

(Signature)